

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4576  
ANSWERED ON:06.08.2009  
DEMAND OF HIGHER WAGES BY CABIN CREW  
Mutterwar Shri Vilas Baburao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Air India`s Executive Cabin Crew Staff has been demanding higher wages for quite some time;
- (b) whether any agreement has been signed with regard to the revision of wages of the cabin crew staff; and
- (c) if so,the details thereof and the date from which the proposed agreement is likely to come into effect?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a), (b) and (c): Yes, Sir. An agreement for revision of wages and allowances for the period from 1.1.1997 to 31.12.2006 has been signed on 28.5.2009 with the Air India Officers` Association for the Executive Cabin Crew, which shall come into effect after its approval by the Board of Directors of the Company.